

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 203
IB-153/ND/2020

IN THE MATTER OF:

**M/s. VS&B Domestic Container
Solutions Pvt. Ltd.**

...PETITIONER

Vs.

M/s. Maple Logistics Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 13.02.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Ms. Shradha Agrawal, Adv.
For the Respondent/ Corporate-debtor :Mr. Arush Kumar, Adv.**

ORDER

Heard the submissions made by the counsel for the petitioner. Learned counsel for the respondent is present and seeks time to file reply. One opportunity is granted to the respondent/corporate-debtor for filing reply. List the case on 28th February, 2020.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(Abni Ranjan Kumar Sinha)
Member (J)**